

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.493/09

Friday this the 9<sup>th</sup> day of July 2010

**C O R A M :**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER  
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

P.Vijayakumaran Nair,  
S/o.Parmeswaran Nair,  
Retd. Assistant Supdt. of Post Office,  
O/o.Postmaster General, Kochi.  
Residing at Pranavam House,  
Pallimattom Compound, Thalayolaparambu. ....Applicant

(By Advocate Mr.P.C.Sebastian)

**V e r s u s**

1. The Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram – 695 033.
2. The Director of Postal Services,  
Headquarters Region, Thiruvananthapuram.
3. Union of India represented  
by the Secretary to Government of India,  
Ministry of Communications, Department of Posts,  
New Delhi. ....Respondents

(By Advocate Mr.Sunil Jacob Jose,SCGSC)

This application having been heard on 9<sup>th</sup> July 2010 this Tribunal on the same day delivered the following :-

**O R D E R**

**HON'BLE Mr.GEORGE PARACKEN, JUDICIAL MEMBER**

The applicant has filed this Original Application under Section 19 of the Administrative Tribunals Act, 1985 seeking a declaration that he is entitled to be granted the second financial upgradation benefits under the

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ACP Scheme with effect from 9.8.1999 and for issuance of appropriate direction to the respondents to grant the same with all consequential financial benefits.

2. The respondents have filed a reply statement stating that they have already issued necessary orders granting second financial upgradation under ACP Scheme to the applicant vide Annexure R-1 order No.ST/4-5/2003 dated 1.12.2009. Counsel for the applicant has submitted that in view of the aforesaid order, the applicant has no further grievance and this Original Application has become infructuous.

3. Accordingly, this Original Application is disposed of as infructuous. There shall be no order as to costs.

(Dated this the 9<sup>th</sup> day of July 2010)

  
K.GEORGE JOSEPH  
ADMINISTRATIVE MEMBER

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GEORGE PARACKEN  
JUDICIAL MEMBER